COURT - I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

IA NO. 237 OF 2017 IN DFR NO. 652 OF 2017

Dated: 11th July, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson

Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of:

Punjab State Power Corporation Ltd. ...Appellant(s)

Vs.

Punjab State Electricity Regulatory Commission & Anr. ...Respondent(s)

Counsel for the Appellant(s) : Mr. Tajender Joshi

Counsel for the Respondent(s) : Mr. Deepak Khurana for R.2

ORDER

IA NO. 237 OF 2017

(Appl. for condonation of delay in filing)

List the matter on <u>18.07.2017.</u>

(I. J. Kapoor) Technical Member (Justice Ranjana P. Desai) Chairperson

ts/hks